DIRECTORATE GENERAL FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 01.10.2008

Meeting No. 23/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. &Food Products was held on 01.10.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

The Committee ratified the minutes of the meeting held on dated ….

Total number of cases Case **14**

No. 324, NC-VI Dated 01.10.2008	Party's Name: M/s.Aquatech Industries (India) Pvt. Ltd., Mumbai		Meeting No. & Date 23/09 dt. 01.10.2008	Status: To be Tranferred
HQ File No. 01/85/50/0017/AM09/DES.VI RLA F.No. 03/94/40/323/AM07	License No. 0310386768 dt. 26.06.2008			

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Rs.)
1	61/0-Pretreatment Plant for Pure Water 5.00 m3/hr Pre T+UF+DM Water	1.000	Number	4933550.00	0.00
2	61/0-Purified Water-RO Plant-Hydrogenation 0.50m3/hr RO	1.000	Number	967075.00	0.00
3	61/0- Purified Water-RO Plant-API Penams 1.00m3/hr RO	1.000	Number	1024525.00	0.00
4	61/0- Purified Water-RO Plant-NPNC Penams 1.00m3/hr RO	1.000	Number	1024525.00	0.00
5	61/0-Purified Water-RO Plant-Sterile Penams 0.50, 3/hr RO	1.000	Number	1139425.00	0.00
6	61/0- Distribution System for Purified Water- Hydrogenation 2.00 m3/hr PWDL	1.000	Number	1062825.00	0.00
7	61/0- Distribution Systems for Purified Water- API Penams 2.00 m3/hr PWDL	1.000	Number	1426675.00	0.00
8	61/0-Distrubution System for Purified Water- NPNC Penmas 2.00 m3/hr PWDL	1.000	Number	1110700.00	o.oo
9	61/0- Distrubution System for Purified Water-Sterile Penams 2.00	1.000	Number	1110700.00	0.00

	m3/hr PWDL				
			Total	**13800000.00**	**0.00**

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	Ultrafiltration module Model:- CTG, TARGA (R) 8-72-35-PMC Accessories for module	2.000	Number	309350.00	6725.00
2	Pumps a)PSF Feed pump, CH 8-50,4N508025-1No. b)UF Fast Flush pump, CRN 20-2,96500485-1No. c) UF Back Flush Pump, CR 20-1, 96500326-1No. d) DM Feed pump, CH 8-60, 4N508030-1No. e)DM regeneration pump, CHI 4-40, 4J518004-1No. f) RO Feed/CIP pump, CHI 2-50, 4H 518005-4 Nos. g) RO HPP, CRN 3-17, 06516927-1 No. RO HPP (H	1.000	Number	321448.00	6988.00
3	Actuators and instrumentation –(CIF value in Euro 11254.02 equivalent to US $ 13455.89)	1.000	Number	618971.00	13455.89
4	Membranes Model: HSRO 4040 FF-28Nos. Couplers for HSRO 4040 FF- 28 Nos.	56.000	Number	269790.00	5865.00
5	Resin Lewatit Monoplus S 100=575Ltrs Lewatit Monoplus M600=825Ltrs.	1400.00	Litre	171005.00	3717.50
			Total	**1690564.00**	**36751.39**

The case was considered by the NC committee as per the agenda. The committee decided that the comes under the chapter 84 of ITC(HS) which pertains to NC-I. Case may be transferred to NC-I for their consideration.

Decision: Transferred to NC-I

No. 325, NC-VI Dated 01.10.2008	Party's Name: M/s.Aquatech Industries (India) Pvt. Ltd., Mumbai	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0016/AM09/DES.VI RLA F.No. 03/94/40/322/AM07	License No. 0310386761 dt. 21.06.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (Rs.)
1	61/0-High Purity Water Generation System for LYO Block	1.000	Number	1340000.00	0.00
2	61/0-High Purity Water Distribution System fro Penems Block fixed Components	1.000	Number	1914000.00	0.00
3	61/0-High Purity Water Distribution System (Purified Loop) for Penems Block variable Components	1.000	Number	510425.00	0.00
4	61/0-High Purity Water Distribution System (WF1Loop) for Penems Block variable components	1.000	Number	510425.00	0.00
5	61/0- High Purity Water Generation System for CEPH Block	1.000	Number	2775000.00	0.00
6	61/0- High Purity Water Distribution System for CEPH Block fixed Components	1.000	Number	1350000.00	0.00
7	61/0- High Purity Water Generation System for NPNC Block	1.000	Number	2732600.0	0.00
8	61/0- High Purity Water Generation System for NPNC Block fixed Components	1.000	Number	1020125.00	0.00
9	61/0- High Purity Water Distribution System (Purified Loop) for NPNC Block fixed Components	1.000	Number	747425.00	0.00
			Total	**12900000.00**	**0.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	Ultrafiltration module Model:- CTG, TARGA (R) 8-72-35-PMC -2Nos. Accessories for module	2.000	Number	309350.00	6725.00
2	Pumps a)PSF Feed pump, Model: CH 4-50=2Nos. b)UF Fast Flush pump, Model:CHI 12-20=2Nos. c) UF Back Flush Pump, Model:CH 4-30-2Nos. d) RO Feed pump, Model: CHI 4-40=2Nos. e) RO I High Pressure Pump, Model: CRN 3-23= 2Nos. . f) RO II High Pressure pump, Model: CRN 3-21= 2 Nos. g) Booster Pump for EDI, Model: CHI 2-30=2 Nos. h) RO	1.000	Number	379684.00	8254.00
3	Actuators and instrumentation –(CIF value in Euro 2561.47 equivalent to US $ 3062.63)	1.000	Number	140881.00	3062.63
4	Electrodeionisation Unit IPLXM 18HI3	1.000	Number	561476.00	12206.00
5	SS 316l Pipes Size: 25.4 OD SS 316L Qty: 713.7m (CIF value in Euro 4917.39 equivalent to US$ 5879.48)	1.000	Number	270456.00	5879.48
6	Membranes Model: HSRO 4040 FF-28Nos. Couplers for HSRO 4040 FF- 28 Nos. Model: HSRO 390 FF-3 Nos.	1.000	Number	516580.00	11230.0
			Total	**2178427.00**	**47357.11**

The case was considered by the NC committee as per the agenda. The committee decided that the comes under the chapter 84 of ITC(HS) which pertains to NC-I. Case may be transferred to NC-I for their consideration.

Decision: Transferred to NC-I

No. 326, NC-VI Dated 01.10.2008	Party's Name: M/s. Godrej & Boyce Mfg. Co. Ltd., Mumbai	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0043/AM09/DES.VI RLA F.No. 03/94/40/130/AM08	License No. 0310429953 dt. 21.05.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$.)
1	61/0- Trims-Aluminium	752.000	Number	211557.15	4701.277
2	61/0-Brackets-Steel	1692.000	Number	127555.20	2834.56
3	61/0- Vertical Upright for Frames-Steel	508.000	Number	340156.80	7559.04
4	61/0- Std. Horizontals for Frames-Steel	1524.000	Number	271286.10	6028.58
5	61/0- Tiles-Steel	3048.000	Number	995979.15	22132.87
6	61/0- Hinge Bottom Fascias-Steel	1016.000	Number	167792.40	3728.72
7	61/0- Top Caps-Mazak	368.000	Number	7871.40	174.92
8	61/0- Worksurfaces - Prelam Particle Board	892.000	Number	1156345.65	25696.57
9	61/0- Overhead Binders-Steel	200.000	Number	510570.00	11346.00
10	61/0- Pedestals Steel	200.00	Number	508680.00	11304.00
			Total	**4297793.85**	**95506.53**

			Total	[illegible]	[illegible]

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	CRCA MS Steel 0.5 to 3.0mm or equivalent	20387.400	KG	1006763.83	22372.53
2	Extruded Aluminium or equivalent	338.400	KG	0.00	0.00
3	Mazak or equivalent	17.790	KG	0.00	0.00
4	Grade II Prelaminated/Plain Particle Board or equivalent	528.909	Sq. Meter	0.00	0.00
			Total	**1006763.83**	**22372.53**

The case was considered by the NC committee as per the agenda. The committee decided that the cases comes under the purview of NC-I. Case may be transferred to NC-I for their consideration.

Decision: Transferred to NC-I

No. 327, NC-VI Dated 01.10.2008	Party's Name: M/s. Food Fats & Fertilizers Ltd., Chennai	Meeting No. & Date 23/09 dt. 01.10.2008	Status: Deferred
HQ File No. 01/85/162/0076/AM09/DES.VI	Amendment in SION E-125		

M/s. Foot Fats & Fertilizers Ltd., Chennai have requested for amendment in SION E-125 in terms of para 4.10 of Hand Book of Procedure, 2004-09. the existing SION of E-125 are as under:-

Export Product	Qty.	Import items	Qty. Allowed
Shea Stearine	1MT	Shea Nuts	5.20MT
		Tonsil	0.05MT
		Acetone	0.04MT

The firm want to amend the Import item No.1 Crude Shea Butter 2.295MT instead of Shea Nuts 5.20MT Directorate of Vansaspati, Vegetable Oils & Fats vide their letter/Comments No. 4/23/2004-Exp dt. 14.8.2008 have also recommended the change in the said SION as under:-

Details of item	Name of Item	Approved Quantity
Export item	Shea Stearine	1MT
Import Item	1. Shea Butter 2. Tonsil 3. Acetone	2.295MT** 0.05MT 0.04MT

(** A recoverable wastages of 420 Kg as Shea Olein and 95Kg as Acid Oil Per MT of Shea Butter has already been accounted).

The Committee decided to ask VVO&F to furnish revised comments. The case may be considered on received of revised comments from VVO&F.

Decision:- Deferred.

No. 328, NC-VI Dated 01.10.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 23/09 dt. 01.10.2008	Status Approved
HQ File No. 01/85/50/117/AM09/DES.VI RLA F.No. 09/24/40/0010/AM09	License No. 0910034604 dt. 14.07.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$.)
1	61/0- PRE-ENGINEERED BUILDING (BUILDINGS – A2, B, D and F).	1.000	Number	302867391.00	7600186.00
			TOTAL	**302867391.00**	**7600186.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	H.T. PLATES ASTM A 572M, GR. 345	3368.000	MT	102688498.00	2538653.00

2	PLAIN/BARE GALVALUME ASTM A 792M, FR. 340/550, AZ 150	52.000	MT	2060701.00	50944.00
3	PRE PAINTED SHEETING COILS ASTM A 792M GR. 340/550, AZ 150	498.000	MT	23420770.00	579005.00
4	ROPE SEALING TAPE (ROLLS) AS PER KIRBY SPECIFICATIONS	13300.000	COIL/ ROLL	742001.00	18344.00
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	265.000	NUMBER	33456.00	827.00
6	SELF DRILLING TAPPING SCREWS AND WASHERS 10-14X25MM, 10-16X19MM	545800.00	NUMBER	777876.00	19231.00
7	FCWA WIRE AWS A5-20/E71T-1	37.048	MT	2043330.00	50515.00
8	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM AS PER KIRBY SPECIFICATIONS	1982.000	NUMBER	2188474.00	54103.00
			TOTAL	**133955106.00**	**3311622.00**

The case was considered as per the agenda. The representative of the DIPP present in the meeting and gave written comments. On the recommendation of DIP, the committee decided to ratify the advance authorization as under:-

(1) Description of export products and their net weight may be modified as under

Building-A2	Building –B	Building –D	Building-F
Length:390Mtrs(C/C) Width:66Mtrs(C/C) Eave Height:14 Mtrs clear	Length:390Mtrs(C/C) Width:60Mtrs(C/C) Eave Height:9Mtrs clear	Length:175Mtrs(C/C) Width:52Mtrs(C/C) Eave Height:14 Mtrs clear	Length:210Mtrs(C/C) Width:60Mtrs(C/C) Eave Height:12 Mtrs clear
Net Weight: 1887 MT	Net Weight: 1339MT	Net Weight: 773MT	Net Weight: 704MT

(2) Word “Relevant” may be prefixed with the description of import item No. 1 and the words “4mm to 24mm thick” may be added after the description of this item. The quantity of this import item m ay be allowed as 3365MT inclusive of a wastage of 3%.

(3) Word “Relevant” may be prefixed with the description of import item at S.No. 2 & 3 and the words “0.5mm thick” may be added after the description of these items. The quantities of these import items may be allowed as applied for i.e. 52MT & 498 MT respectively inclusive of a wastage of 0.75%.

(4) Weights of 8.631MT, 2.65MT, 3.46MT & 18.168MT may be added with the quantities of import items at S.Nos. 4,5,6 & 8 respectively and he quantities of these items may be allowed on net to net basis.

(5) Quantity of import item at S.No. 7 may be allowed as applied for i.e. 37.048MT on net to net basis

(5) Quantity of import item at S.No. 7 may be allowed as applied for i.e. 37.048MT on net to net basis.

The RLA may take consequential action accordingly.

Decision: Approved.

No. 329, NC-VI Dated 01.10.2008	Party's Name: M/s. A.V. THOMAS & CO. LTD., ALLEPPEY	Meeting No. & Date 23/09 dt. 01.10.2008	Status: Deferred.
HQ File No. 01/85/50/131/AM09/DES.VI RLA F.No. 10/24/40/0055/AM09	License No. 1010030552 DT. 12.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	67/0-BLACK TEA IN CONSUMER PACK BRAND "AVT MINAR" BLENDED BLACK TEA IN CONSUMER PACKING BLENDED WITH 60%	8000.000	KG	2064972.00	48360.00

	BLENDED WITH 60% IMPORTED TEA & 40% INDIGENOUS TEA				
2	67/0- BLACK TEA IN CONSUMER PACK BRAND "AVT PREMIUM" (BLENDED BLACK TEA IN CONSUMER PACKING BLENDED WITH 30% IMPORTED TEA & 70% INDIGENOUS TEA)	10000.000	KG	2260965.00	52950.00
3	67/0- TEA BAGS BRAND "AVT (BLENDED BLACK TEA IN TEA BAGS BLENDED WITH 60% IMPORTED TEA & 40% INDIGENOUS TEA).	6000.000	KG	3488163.00	81690.00
			TOTAL	**7814100.00**	**183000.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	BLACK TEA IN BULK PACKING (THE EO PERIOD SHALL BE 6 MONTHS FROM THE DATE OF IMPORTATION OF FIRST CONSIGNMENT. NO FURTHER EO EXTENSION SHALL BE GRANTED. MINIMUM VALUE ADDITION OF 100% SHALL BE ACHIEVED. IMPORTS SHALL PRECEDE EXPORTS)	11400.000	KG	1455363.00	33650.00
			TOTAL	**1455363.00**	**33650.00**

The committee considered the case as per the agenda. The committee decided to ask Coffee Board to expedite their comments. The committee decided to defer the case. The case will be considered on receipt of the comments.

Decision: Deferred.

No. 330, NC-VI Dated 01.10.2008	Party's Name: M/s. ESSEM TECHNOPINZ PVT. LTD., NASIK	Meeting No. & Date 23/09 dt. 01.10.2008	Status Approved
HQ File No. 01/85/50/118/AM09/DES.VI RLA F.No. 31/24/40/100/AM09	License No. 3110034436 DT. 16.07.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	61/0- TUBE GEL TIPS	5000.000	THOUSAND IN	2155000.00	50000.00

			NOS.		
			TOTAL	2155000.00	50000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	STAINLESS STEEL TUBE	5250.000	THOUSAND IN NOS.	791963.00	18375.00
2	TUNGSTEN CARBIDE BALLS	5250.000	THOUSND IN NOS.	203648.00	4725.00
3	CUTTING OIL, CLEANING OIL, TRICHLOROETHYLENE, CUTTING TOOLS (CIF RESTRICTED UPTO 7% OF FOB VALUE OF EXPORTS)	0.000	NONE	150850.00	3500.00
			TOTAL	**1146461.00**	**26600.00**

The case was considered as per the agenda. The representative of the DIPP present in the meeting and gave written comments. On the recommendation of DIP, the committee decided to ratify the advance authorization as under

1. Word “Relevant” may be prefixed with the description of import item No. 1 and quantity of this item may be allowed as 5000 thousand in number on net to net basis.

2. Quantity of import item No. 2 may be allowed as 5100 thousand in number inclusive of 2% wastage.

3. Import item at S.No. 3 may be not be allowed..

RLA may take consequential action accordingly.

Decision:- Approved

No. 331, NC-VI Dated 01.10.2008	Party’s Name: M/s. Lloyd Insulations (India) Ltd., Mumbai	Meeting No. & Date 23/09 dt. 01.10.2008	Status: Deferred
HQ File No. 01/85/50/0024/AM09/DES.VI RLA F.No. 03/95/40/738/AM08	License No. 0310447635 DT. 24.10.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**61/0-** PREFABFICATED BUILDING CTH-94060 1.PUF SANDWICH PANEL ALL 120MM THICKNESS ‼ QTY. 1451 SQ METER. 2.PUF SANDWICH PANEL CEILING 120MM THICKNESS ‼ QTY. 1009 SQ. METER. 3.WALL PANELS 200MM THICKNESS ‼ QTY. 319 SQ. METER 4.PREFABRICATED CEILING PANELS 200MM THICKNESS ‼ QTY. 167 SQ. METER	2946.000	Sq. meter	6549124.00	6549124.00 Indian Rupees
			Total	6,549,124.00	6,549,124.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYOL (BAYMER BJ-376131)	10300.500	K.G	988848.00	24721.20 US$
2	ISOCYANATE (DESMODYR- 44V20L)	10300.500	K.G	1030052.00	25751.30 US$
3	PRIME QUALITY XRW (PREPAINTED ZINCALUME STEEL COILS 0.5 MM)	24808.270	K.G	1230490.00	30762.25 US$
			Total	3,249,390.00	81,234.75

The committee considered the case as per the agenda. The committee decided to ask C&PC to expedite their comments. The committee decided to defer the case. The case will be considered on receipt of the comments.

Decision: Deferred.

No. 332, NC-VI Dated 01.10.2008	Party's Name: M/s. Eastern Condiments Pvt. Ltd., Idukki	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0170/AM09/DES.VI RLA F.No. 10/24/40/0072/AM09	License No. 1010031009 dt. 22.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**90/0-** CORIANDER IN POWER FORM PACKED IN LAMINATED POUCH/DUPLEX CARTON MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL COTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCl ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - ABSENT	150.467	M.T	10807649.81	257631.70 US$
			Total	10,807,649.81	257,631.70

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS MOISTURE - 10% to 12%, PURITY - 98%, ADMIXTURE - 2%, BROCKEN - 7%(THIS AUTHORISATION IS ISSUED AS PER ALC CIRCULAR NO. 4 DATED 21.11.2003 READ WITH ALC CIRCULAR NO. 1 DATED 31.5.2004(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHIN A PERIOD OF 90 DAYS	161.000	M.T	9377686.40	220392.16 US$
			Total	9,377,686.40	220,392.16

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

No. 333, NC-VI Dated 01.10.2008	Party's Name: M/s. Jindal Drugs Ltd., Mumbai	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0171/AM09/DES.VI RLA F.No. 03/94/40/579/AM09	License No. 0310486975 dt. 19.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	67/0-COCOA BUTTER	100000.000	KG	29557500.00	675600.00
			TOTAL	**29557500.00**	**675600.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	KG	28710000.00	656229.00
			TOTAL	**28710000.00**	**656229.00**

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

No. 334, NC-VI Dated 01.10.2008	Party's Name: M/s. Jindal Drugs Ltd., Mumbai	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0166/AM09/DES.VI RLA F.No. 03/94/40/580/AM09	License No. 0310486755 DT. 17.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	67/0-COCOA BUTTER	100000.000	KG	29557500.00	675600.00
			TOTAL	**29557500.00**	**675600.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	KG	28710000.00	656229.00
			TOTAL	**28710000.00**	**656229.00**

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

No. 335, NC-VI Dated 01.10.2008	Party's Name: M/s. OSTERN PVT. LTD., KOLKATA	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0168/AM09/DES.VI RLA F.No. 02/24/40/126/AM09	License No. 0210117576 DT. 18.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	**63/0-** 800000 Pcs of Plastic Body Ballpoint Pens containing 4570 kgs of Polypropelene,800000 Pcs of Ballpen Tips &256kgs of Ballpen Ink.	800000.000	Number	1016000.00	23628.00 US$
			TOTAL	1,016,000.00	23,628.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	Polypropelene	4800.000	K.G	455136.00	10560.00 US$
2	Ballpen Tips	816000.000	Number	298942.00	6936.00 US$
3	Ballpen Ink.	269.000	K.G	107750.00	2500.00 US$
			Total	861,828.00	19,996.00

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

No. 336, NC-VI Dated 01.10.2008	Party's Name: M/s. GANGA RASAYANIE PVT. LTD., KOLKATA	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/0167/AM09/DES.VI RLA F.No. 03/94/40/595/AM09	License No. 0310486831 DT. 17.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	62/0- AROMATIC SOLVENT (GARASOL 200)	500.000	MT	27616000.00	640000.00
			TOTAL	**27616000.00**	**640000.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	HEAVY AROMATIC	525.000	MT	25774999.68	589142.85
			TOTAL	**25774999.68**	**589142.85**

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

No. 337, NC-VI Dated 01.10.2008	Party's Name: M/s. J.M.A. MANUFACTURING PVT. LTD., NEW DELHI	Meeting No. & Date 23/09 dt. 01.10.2008	Status
HQ File No. 01/85/50/169/AM09/DES.VI RLA F.No. 05/24/40/382/AM09	License No. 0510227789 DT. 18.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US$)
1	68/0- BENCHES COVERED WITH FABRIC	660.000	NUMBER	2655000.00	62478.00
2	68/0- STOOLS FABRIC MOUNTED	500.000	NUMBER	1004000.00	23629.00
3	68/0- CUSHIONS MADE OF FABRIC	1118.000	NUMBER	311000.00	7325.00
			TOTAL	**3970000.00**	**93432.00**

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US$)
1	FABRIC BARRICO	1100.000	METER	422000.00	9922.00
2	FABRIC IMPLOSION	950.000	METER	264000.00	6218.00
3			**TOTAL**	**686000.00**	**16140.00**

The committee observed that the hard copy of the application has not been received so far. The committee, therefore, decided to call for the hard copy of the application. The case may be placed in meeting on receipt of the said application.

Decision:- Deferred

LIST OF PARTICIPANTS-NC-VI MEETING No. 23/09 HELD ON 01.10.2008

S.No.	Name of the Officer	Designation	Department
1	Sh. Anil Aggarwal	Jt. DGFT	DGFT
2	Sh. Shaish Kumar	Indl. Adviser	DIPP
3	Sh. T.M. Skaria	Dy.DGFT	DGFT
4	Smt. Rajni Aggarwal	Dy. Director	VVOF
5	Sh. Raghu Nath	FTDO	DGFT